

| Annexure-2   |  |  |  |  |  |  |  |  |  |  |  |  |
|--|--|--|--|--|--|--|--|--|--|--|--|--|
| Name of the corporate debtor: SKS Textile Limited ; Date of commencement of liquidation: 05.01.2024; List of stakeholders as on:24/11/2025 |  |  |  |  |  |  |  |  |  |  |  |  |

| List of unsecured financial creditors |  |                           |                |                           |                 |                             |  |                            |  |                          |                                    |   |
|---------------------------------------|--|---------------------------|----------------|---------------------------|-----------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| Sl. No                                | Name of creditor   | Details of claim received |                | Details of claim admitted |                 |                             |  | Amount of contingent claim | Amount of any mutual dues that may be set- off | Amount of claim rejected | Amount of claim under verification | Remarks , if any  |
|                                       |  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | % share in total amount of claims admitted |                            |  |                          |                                    |   |
| 1                                     | Ambit Finvest Pvt. Ltd.                                      | 01-02-2024                | 30,47,309      | 30,47,309                 | Unsecured Loan  | NA                          | 0.35%                                      |                            |  |                          |                                    |   |
| 2                                     | Digikredit Finance Private Limited                           |                           | 28,26,904      | 28,26,904                 | Unsecured Loan  | NA                          | 0.32%                                      |                            |  |                          |                                    | Claim has not been received during liquidation process till 05.03.2024. Claim admitted during CIRP period is provisionally admitted.The Claim is subject to further verification. |
| 3                                     | ICICI Bank Ltd   |                           | 4,25,99,896    | 4,25,99,896               | Unsecured Loan  | NA                          | 4.83%                                      |                            |  |                          |                                    | Claim has not been received during liquidation process till 05.03.2024. Claim admitted during CIRP period is provisionally admitted.The Claim is subject to further verification. |
| 4                                     | IIFL Finance Limited   |                           | 54,87,484      | 54,87,484                 | Unsecured Loan  |                             | 0.62%                                      |                            |  |                          |                                    | Certain supporting documents are awaited. Hence, the claim is admitted provisionally and the same is subject to further verification.   |
| 5                                     | Aditya Birla Finance Limited                                 |                           | 39,57,071      | 39,57,071                 | Unsecured Loan  |                             | 0.45%                                      |                            |  |                          |                                    | Claim has not been received during liquidation process till 05.03.2024. Claim admitted during CIRP period is provisionally admitted.The Claim is subject to further verification. |
| 6                                     | IndusInd Bank Limited  |                           | 3,53,33,596    | 3,53,33,596               | Unsecured Loan  |                             | 4.01%                                      |                            |  |                          |                                    | The Claim is provisionally admitted.The Claim is subject to further verification.   |
| 7                                     | Kotak Mahindra Bank  |                           | 28,94,733      | 28,94,733                 | Unsecured Loan  |                             | 0.33%                                      |                            |  |                          |                                    | Claim has not been received during liquidation process till 05.03.2024. Claim admitted during CIRP period is provisionally admitted.The Claim is subject to further verification. |
| 8                                     | Mrs. Paras Banshi Parakh<br>Proprietor of Nakoda Enterprises |                           | 49,87,692      | 49,87,692                 | Unsecured Loan  |                             | 0.57%                                      |                            |  |                          |                                    |   |
|                                       |  |                           | 10,11,34,685   | 10,11,34,685              |                 | 0                           | 11.47%                                     |                            |  |                          | 0                                  |   |